

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 123/397-398/NCLT/AHM/2016 (New)
CP No. 26/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company:

Kanakbhai Ratilal Patel

V/s.

Balajikrupa Estates Pvt. Ltd. & Ors.

Section of the Companies Act:

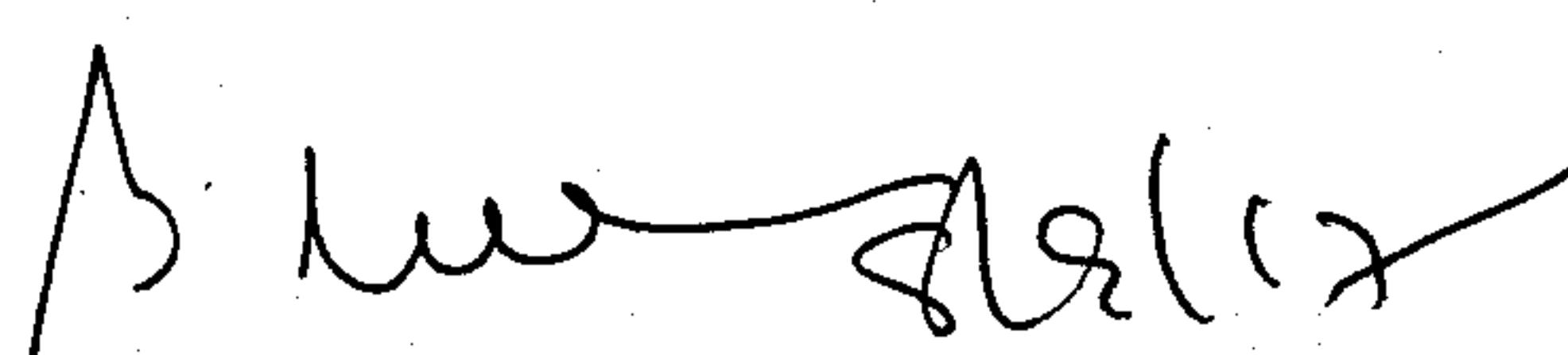
Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vaibhavi . I. Parikh.	Advocate	R - 1 - 3	<u>B</u>
2.	PAVAN S. GODIAWALA	ADVOCATE	Petitioner	<u>Godiwala</u>
3.	Kunal Vaishnav	Advocate	Rep No. 4	<u>Kunal Vaishnav</u>

ORDER

Learned Advocate Mr. Pavan Godiwala present for Petitioner. Learned Advocate Ms. Vaibhavi Parikh present for Respondent Nos. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.4.

List the matter on 21.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of September, 2017.